### GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

# RAJYA SABHA UNSTARRED QUESTION No. 956 TO BE ANSWERED ON 09.02.2022

#### HOSTEL FOR WORKING WOMEN IN HARYANA

956: SHRI RAM CHANDER JANGRA

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of the number of hostels constructed in Haryana by the Central Government under the 'Working Women Hostel Scheme' during the last three years
- (b) whether the period of stay in the hostel for three years is being considered to be extended; and
- (c) if not, the details of any alternative for the working women who need to stay in such hostels for more than three years?

#### **ANSWER**

## MINISTER OF WOMEN AND CHILD DEVELOPEMENT (SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) Working Women Hostel scheme is a demand driven scheme and sanction for new hostels is given on receipt of proposals from the State Government/UT Administration as per Scheme Guidelines. No proposal for construction of 'Working Women Hostel' has been received from Haryana during the last three years.

As per Scheme Guidelines, the District Administration may allow working women to stay in a hostel beyond the three year period subject to condition that the period of extension shall not exceed six months at one time and that the total stay of the woman, with extensions, shall not exceed five years.

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